COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 231 OF 2016 & IA NO. 495 OF 2016

Dated: 26th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jodhpur Vidyut Vitran Nigam Ltd. & Anr. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Bipin Gupta

Mr. Suneel Bansal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. P.N.Bhandari for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.10.2017.</u>

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai) Chairperson